

C.A.No. 1897 OF 1998
ITEM No. MM-1

Court No. 8

SECTION XII

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No. 1897 of 1998

L.Venkatesan
...
Appellant (s)

VERSUS

State of T.N. & Ors.
...
Respondent (s)

WITH

S.L.P. © No. 830/2003

Date : 12/03/2004 These appeals were mentioned today.

CORAM :

HON'BLE MR. JUSTICE S.N.VARIAVA
HON'BLE MR. JUSTICE H.K.SEMA

For Appellant (s) Mr. V.A.Mohta, Sr.Adv.
Mr. M.A.Chinnasamy, Adv.

For Respondent (s) Mr. L.N.Rao, ASG
Mr. R.Ayyam Perumal, Adv.
Mr. S.Vallinayagam, Adv.
Mr. Subramonium Prasad, Adv.

UPON being mentioned the Court made the following
O R D E R

Adjourned for two weeks.

Anita

(Jasbir Singh)
Court Master

Mentioning proforma is attached with record of proceeding.
The matters are stated to be listed on 16th March, 2003.